

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10766/2011

THE STATE OF UTTAR PRADESH THROUGH COLLECTOR & ANR. Appellant(s)

VERSUS

MEERUT DEVELOPMENT AUTHORITY THROUGH ITS
SECRETARY & ANR.

Respondent(s)

Date : 19-06-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDU MALHOTRA
(VACATION BENCH)

For Appellant(s) Mr. Ashutosh Sharma, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter after summer vacation.

(ANITA MALHOTRA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER